

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:28
ANSWERED ON:02.12.2003
SAI CENTRES IN BIHAR
DINESH CHANDRA YADAV

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Sports Authority of India selects outstanding players at various centres and imparts training in various games;
- (b) whether these players are provided with facilities for higher education alongwith their sports training;
- (c) if so, the details thereof; and
- (d) if not, the steps being taken to impart higher education to the players under going training at SAI centres at Patna, Kishanganj and Muzzaffarpur in Bihar?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) Sports is a State subject and promotion of the same at State level is the responsibility of the concerned State Government. However, the Government of India, through various schemes of Sports Authority of India (SAI), augments the efforts of the State Government in promotion of sports at Junior, Sub-Junior and Senior level.

At present SAI is implementing the under mentioned Schemes for promotion and development of sports in the country.

- National Sports Talent Contest Scheme (NSTC)
- Army Boys Sports Company (ABSC)
- Special Area Games (SAG)
- SAI Training Centre (STC)
- Centre of Excellence (COX)

The Sports Authority of India has opened a SAI Training Centre (STC) at Patna, Special Area Games Centres (SAGs) at Muzzaffarpur & Kishanganj in Bihar to train potential talent to achieve excellence in sports.

(b) to(d) The sports training in the SAI Centres is scheduled in such a manner that it does not interfere with the education of the children admitted in SAI schemes. The children admitted in SAI schemes pursue their school/college education simultaneously. A provision has been made in the schemes of SAG and STC to provide Rs.1000/- per child per annum for educational expenses.